

Shri Hathi: So far as the internal organisation is concerned, as I have said, we suspect Pakistan spies. They may be agents within India; they may be so, but to that extent, they are working as agents of the other party. That way, Government are aware of these activities.

Shri Hem Barua: He has not replied to my question. There were two parts to my question; the first part was definitely about the political manoeuvre, internationally, and the campaign of slander and calumny against us; I wanted to know whether Government were convinced of that or not.

The Minister of Home Affairs, (Shri Nanda): All that has been going on for a long time. We are certainly aware of all that.

श्री नवल प्रभाकर (दिल्ली-करोल बाग) :
जैसा कि माननीय मंत्री जी ने कहा, जब विस्फोट हुए तो कुछ सैनिक अधिकारी और विशेषज्ञ बुलाये गये। मैं जानना चाहता हूँ कि उन सैनिक अधिकारियों और विशेषज्ञों का क्या मत है ?

श्री हाथी : अभी उन की जांच की रिपोर्ट मेरे पास नहीं आई है।

Shri P. Venkatasubbaiah (Adoni): Apart from many of these Pakistani spies being in India, there is a large-scale suspicion that there is some infiltration in the Government services in Jammu and Kashmir also, which has been causing these frequent acts of sabotage and bomb explosions. If that is so, may I know whether this Government would advise the Jammu and Kashmir Government to screen their officers and see that such undesirable elements are weeded out?

Shri Hathi: We have no information about infiltration among the Jammu and Kashmir Government officials, but we have information about others coming in, and for dealing with that, we are strengthening the organisation there.

INTRODUCTION OF DEPUTY MINISTERS

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I present to you, and through you to this honourable House Shri P. S. Naskar and Shri Rameshwar Sahu who were sworn in by the President as Deputy Ministers of Health and Finance respectively on the 1st October, 1964.

13-03 hrs.

RE: SITUATION IN JAMMU AND
KASHMIR

Mr. Speaker: I shall allow one or two minutes to Shri Prakash Vir Shastri also, because he was feeling very much exercised that he must also have some chance.

श्री प्रकाशवीर शास्त्री (विजयनौर) :
अध्यक्ष महोदय, गृह मंत्री जी यहाँ उपस्थित हैं। आप को स्मरण होगा कि पार्लियामेंट के 31 सदस्यों ने प्रधान मंत्री जी को एक पत्र लिख कर दिया था जिस की प्रतिलिपि आप को श्री संसदकार्य मंत्री दोनों को भेजी गई है। उसमें कहा गया था कि वे जम्मू और काश्मीर राज्य में अन्दर अन्दर जो स्थिति बहुत विस्फोटक रूप धारण करती जा रही है उस के संबंध में एक वक्तव्य दें। प्रधान मंत्री जी से मैं स्वयं मिला भी था। उन्होंने उस समय यह संकेत दिया था कि यदि सम्भव हुआ तो इस अधिवेशन के समाप्त होने से पहले माननीय गृह मंत्री जी इस संबंध में कोई वक्तव्य दें, जिस से देश को और विशेषकर जम्मू और काश्मीर राज्य के लोगों को, जिन को इस स्थिति के बारे में कुछ सन्देह पैदा हो गया है, कुछ सन्तोष हो। गृहमंत्री जी यहाँ उपस्थित हैं। यदि आप उचित समझें तो उन्हें इस बात का अवसर दें। ताकि वे जम्मू और काश्मीर की स्थिति के बारे में सरकार की स्थिति को स्पष्ट कर सकें।

प्रच्यन्न महोदय : मेरे भ्रवसरू देने का कोई मतलब नहीं। अगर वह स्टेटमेंट देना चाहते हैं तो मैं भ्रवसर दे दूंगा।

श्री हुकूम चन्द कछवाय (देवाम) : मैंने एक प्रश्न किया था.....

प्रच्यन्न महोदय : वह सवाल तो चला गया, उस के लिये अब देर हो गई है।

श्री हुकूम चन्द कछवाय : अच्छी बात है मैं काश्मीर के बारे में प्रश्न पूछ लूंगा।

प्रच्यन्न महोदय : इस में मैं दोनों का नाम शामिल कर लूंगा। श्री कछवाय ने भी वह सवाल पूछा था।

13.05 hrs.

RE: FLOOD SITUATION IN ANDHRA PRADESH

Shri P Venkatasubbalah (Adoni): May I make a submission? Shri C. Subramaniam and Dr. K. L. Rao had an aerial survey of Andhra Pradesh very recently, in order to see the disaster that has taken place caused by floods. I would like to know whether they will be able to make a statement today about the extent of the damage that has been caused and the relief that is being given to the flood-affected areas.

Shri Heda (Nizamabad): Let us know what the Food Minister has seen.

Mr. Speaker: Does he want to make a statement?

The Minister of Food and Agriculture (Shri C. Subramaniam): Not immediately.

Mr. Speaker: If he is prepared to make a statement, I shall allow him.

Shri Ranga (Chittoor): We had tabled some calling-attention notices.

Shri Nambiar (Tiruchirapalli): We had also tabled some calling-attention-notices.

Shri C. Subramaniam: Not immediately. A statement is being made in the Rajya Sabha or has been made already, and I can ask the Minister of Irrigation and Power to make the same statement here also. That includes information about our visit to those areas also.

Shri Ranga: This raises a very important question of procedure. The hon. Ministers, or I would say, the Government, have thought it fit to make a statement there..

Mr. Speaker: They will make it here also just now.

Shri Ranga:..but they have not thought it fit to make the statement here..They were waiting until we had made a special request to you. Was it not their duty to have made that statement themselves here? If this is the way that we are going to be treated and we are put into trouble with the Chair, I would submit that it is not fair.

Shri C. Subramaniam: May I submit that there was a calling-attention-notice already pending there? Since I had recently returned after a survey of that area, I thought that information about this also could be incorporated in the statement which was being made there.

Shri P. Venkatasubbalah: But here, the calling-attention-notice was disallowed.

Mr. Speaker: I had said the other day also that if there was a calling-attention-notice, which was either pending or of which notice had been given only on that day and to which an answer was to be given, there ought to be some co-ordination and I must also be told that that was being answered in the other House. Here, I am refusing a calling-attention-notice, when I receive it, on technicalities or under the rules, but that is allowed in the other House. Of course, I would reiterate that the